

The Minister in the Ministry of Home Affairs: (Shri Datar): (a) Yes.

(b) Twenty-one.

(c) and (d). No profit, as the term is ordinarily understood, is being made. If there is any surplus after meeting the running expenditure on maintenance etc. of the canteens, it is utilised for improving the existing facilities e.g., provisions of better equipment, improvement in the quality and reduction in the price of foodstuff.

I.A.S. Emergency Recruitment

1059. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state whether it is proposed to increase the number of posts for the Indian Administrative Service (Emergency Recruitment) beyond what has already been announced?

The Minister in the Ministry of Home Affairs (Shri Datar): The exact number of I.A.S. Officers needed by the different State Governments and the Central Government during the next five years, is being ascertained and will be known before the appointments under the Special Recruitment Scheme are made. It is not possible to say at this stage if the actual requirements will exceed or fall short of the estimated number already announced.

Bonus Shares

1060. Shri L. N. Mishra: Will the Minister of Finance be pleased to state:

(a) the amount collected so far by way of taxation on Bonus Shares; and

(b) how the taxation has affected the investment on Bonus Shares?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shab): (a) The information is being collected and on receipt of the information a statement will be laid on the Table of the House.

(b) By the expression "investment on Bonus Shares" the Member presumably means issue of bonus shares by companies out of accumulated profits. If so, the levy of super-tax having been introduced for the first time by the Finance Act, 1956 which came into force with effect from 1-4-56 there is no material as yet on the basis of which it can be said how such taxation has affected the issue of such bonus shares.

Lonavala Samiti

1061. Babu Ramnarayan Singh: Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 876 on the 8th August, 1956 and state:

(a) the names, qualifications and antecedents of the Research Workers engaged in conducting Research with respect of Electric Activities in Deep Meditation at K. S. M. Y. M. Samiti Lonavala, Poona;

(b) the apparatus used and the methods employed for the purpose; and

(c) the amount of time daily or weekly devoted to the Research and the approximate time likely to be taken to arrive at a conclusion?

The Deputy Minister of Education (Shri K. L. Shrimall): (a) to (c). The information is being collected.